

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 2769 /
Mediation/CM-38

Bilaspur, dated 04th March, 2023

It is hereby informed that the Hon'ble High Court of Chhattisgarh has been pleased to approve the names of qualified Advocates for their empanelment as Mediators for mediation proceedings in the High Court Mediation Centre.

APPROVED PANEL OF ADVOCATE-MEDIATORS **IN THE HIGH COURT MEDIATION CENTRE**

| S.No. | NAME OF ADVOCATE-MEDIATORS |
|-------|------------------------------|
| 1 | Shri Y.C. Sharma |
| 2 | Shri Awadh Tripathi |
| 3 | Ku. Meenu Benarji |
| 4 | Shri M.P.S. Bhatia |
| 5 | Shri R.S. Marhas |
| 6 | Smt. Hamida Siddiqui |
| 7 | Smt. Anubhuti Marhas |
| 8 | Shri Prakash Tiwari |
| 9 | Shri Rajesh Kumar Kesharwani |
| 10 | Smt. Usha Chandrakar |
| 11 | Shri Rewa Shankar Patel |
| 12 | Shri Jameel Akhtar Lohani |
| 13 | Miss. Sofia Khan |
| 14 | Shri Rakesh Kumar Dubey |
| 15 | Shri Sudeep Agrawal |
| 16 | Shri Raj Kumar Gupta |
| 17 | Shri Malay Shrivastava |
| 18 | Shri Vipin Kumar Tiwari |
| 19 | Shri Sandeep Dubey |
| 20 | Ku. Sunita Jain |

| S.No. | NAME OF ADVOCATE-MEDIATORS |
|-------|----------------------------|
| 21 | Shri Vivek Singhal |
| 22 | Smt. Naushina Afrin Ali |
| 23 | Shri Dhiraj Kumar Wankhede |
| 24 | Ms. Nirupama Bajpai |
| 25 | Shri Neeraj Choubey |
| 26 | Shri Rajeev Bharat |
| 27 | Shri Vineet Kumar Pandey |
| 28 | Smt. Binu Sharma |
| 29 | Shri Arvind Dubey |
| 30 | Shri Sangharsh Pandey |
| 31 | Ms. Akanksha Jain |

14/4/23
(SUDHIR KUMAR)
I/c REGISTRAR GENERAL


No. 2770 /
Mediation/CM-38

Bilaspur, dated 04 March, 2023

Copy forwarded to :-

- (1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (6) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (8) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of her Ladyship.*
- (9) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*

- (11) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of his Lordship.*
- (15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (17) Registrar (Vigilance/I. & E./S. & A. Cell/Judicial/Ministerial), High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Registrar (Computerization)-cum-Central Project Co-ordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur *for information.*
- (19) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur *for information.*
- (20) District & Sessions Judges of all the districts, *for information and necessary action.*
- (21) All Joint Registrars, High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance/D.E.(Appeal), High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur *for information.*
- (25) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (27) Deputy Registrar (Confidential/Checker/Civil/Central Filing/D.E.), High Court of Chhattisgarh, Bilaspur *for information.*
- (28) Assistant Registrar/ Court Manager/ Section Officer/ In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment/ I. & E./ Mediation Centre/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur *with a direction to upload this Order in the official web-site of this High Court.*


(BALRAM PRASAD VERMA)
 Registrar (S. & A.)-cum-Incharge
 (Mediation)